

arose that there was no saline in the hospital and the patient had to die. (Interruption)

[Translation]

DR. CHATTRAPAL SINGH (Bulandshahr): My name was at serial 5 in the list, you have changed my number.

MR. CHAIRMAN: I am calling at serial 11.

DR. CHATTRAPAL SINGH: Junior members never get time here, my name was above his name.

MR. CHAIRMAN: You might have been given a list by someone, please treat the list as an unauthorised list. You should not say like this. I am giving opportunity at serial 11.

SHRI KASHIRAM RANA (Surat): Mr. Chairman, Sir, I would like to raise a very serious matter. I had demanded a statement from the Government on the serious bomb explosion at Surat railway station, but it has not been received yet. After the bomb explosion yesterday two persons were stabbed to death there. There had been a rally yesterday, at 3 O'Clock for protesting against the destruction of a statue of Hanumanji in a temple. The rally included 13-14 saints and a large public from the surat city. The rally was attacked by swords, daggers knives and rifles, but the police did not take any action against it. Six were fired from personal revolvers in which city's BJP President Fakir Bhai Chauhan and state president shri Narottam Bhai Patel were fired at. But the police did not taken any action. The whole night there had been violence and assault, but police had done nothing. Today the whole city is under curfew. Even after being so much tension in the city neither the state Government, nor the Central Government is making any statement in this House. Through you, I would like to say that these bombs were to be thrown at the train from the foot bridge but passengers were saved as the train was late. I would like to say that there is a great threat to the lives of the people as well as

of the whole country. An enquiry into the incidents of the bomb explosion, assault and killings should be instituted and enquiry should also be conducted into the circumstances which led to the state Government and state police; public and saints who participated in the rally have been caught by the police but not the culprits who fired on them.

MR. CHAIRMAN: What is your point.

SHRI KASHIRAM RANA: I would like to say that the Government should inquire into this partiality done with BJP people and the state Government should be instructed to order the police to take action against the people responsible for it. The Government should make a statement on it. (Interruptions)

DR. K.D. JESWANI (Khed): We all M.P.s from Gujarat have requested the hon Prime Minister about the economic and social situation in Gujarat but... (Interruptions)

MR. CHAIRMAN: An hon member from your party is speaking. Your point has been included. Kashiramji has already spoken about it. (Interruptions)

SHRI KASHIRAM RANA: Today people are being killed. Rallies by a particular section of society are being attacked. People are being massacred, still the Government is silent. Government should issue a statement in this regard. Government should do something. (Interruptions) The state police also do not take any action (Interruptions) Even then action is not being taken.

[English]

MR. CHAIRMAN: Parliamentary Minister, yesterday, this issue was raised in the House when the other Minister had promised that because the bomb-blast took place in the railway corridor, some statement would be made. Kindly make a note of it and see that it is given. (Interruptions)

SHRI BASUDEB ACHARIA (Bankura)
When will the statement be made?

MR CHAIRMAN Now I have told him to make a statement. I have drawn his attention that yesterday this issue was raised in the House by Mr Kanshiram Flana. At that time the Minister present had said that he would inquire into it and make a statement.

Again I have requested the Parliamentary Minister to take note of the situation and make the statement as early as possible.

SHRIBASUDEBACHARIA Today? (*Interruptions*)

[*Translation*]

DR CHATTRAPAL SINGH (Bulandshahr)
Mr Chairman, Sir, my constituency Bulandshahr occupies the second place in the country in the production of wheat and jau but no arrangement has so far been made for their procurement. Procurement centres have not been opened in Uttar Pradesh so far. In open market the price of millet is Rs 200 per quintal while the support price declared by the Government is Rs 260 per quintal. The farmer is thus losing Rs 60 per quintal. Still central Government has not issued any instruction to its agency for the procurement of wheat and Jau in Uttar Pradesh. In other states also this work has not been taken up. Farmers are forced to sell their produce to the traders and consequently farmers have been directly affected. I would like to request the Government to open Centres for procurement of wheat and millet so that the farmers are saved from being ruined. I demand that immediate arrangements be made for procurement. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI (Jhansi)
Mr Chairman, Sir, Government should take measures for the procurement of wheat in Uttar Pradesh. (*Interruptions*)

MR CHAIRMAN If all the Members go on

repeating what he has stated it would be a waste of time. Please go by rules. Shri Agnihotri, you are taking the time of others. Please sit down. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI Sir, arrangement should be made for opening procurement centres. (*Interruptions*)

[*English*]

SHRIDWARAKANATH DAS (Kanmganj)
Sir, in a statement laid down by the Government it is said that 15 per cent of the medical sub-centres should be set up in scheduled caste bastis having 20 per cent or more scheduled caste people and 7 1/2 per cent in scheduled tribe areas.

Further sub-centres and primary health centres should be set up in such SC and ST areas which are five kilometres away from available family welfare delivery points.

But in Assam, particularly in my constituency Kanmganj, which is a scheduled caste one, the aforesaid guidelines are not at all followed. That is, West areas of SC and ST components are without medical sub-centres, not to speak of health and family welfare delivery points. Furthermore, most of the PHCs and civil hospitals are running short of doctors, apparatus, first-aid medicines, nurses, beds and other necessary articles.

So, the concerned Ministry of the Government of India is requested to look into the matter and take immediate suitable steps to improve the situation as it relates to the question of life and death of the thousands.

[*Translation*]

SHRI RABIRAY Mr Speaker, Sir, I would like to draw the attention of the House and the country towards a very important question. I